## National Company Law Tribunal Allahabad Bench Allahabad

71 (ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2016.

NAME OF THE COMPANY: Seema Bajpai

v/s

M/s Lakhnacvi Handicrafts & Creations Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

Order dated 22.12.2016

1.

2.

CP No.71(ND)/2016

Seema Bajpai Vs. M/s Lakhnacvi Handicarafts &

## Creations Pvt. Ltd.

Both sides are absent. Petitioner did not comply with the orders of serving notice of the respondent No.1 and 3. List on 11.01.2017 for default orders.

List on 11.01.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 22.12.2016